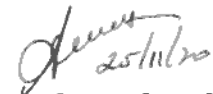


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 26.11.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	HEARING
1. O.S. 271/2003	21. O.S. 582/2020
2. O.S. 1068/2011 C/W 904/2012	22. O.S. 942/2020
3. O.S. 1488/2014	23. EX. 46/2004
4. O.S. 996/2015	24. EX. 47/2004
5. O.S. 1396/2019	25. EX. 19/2010
EVIDENCE	26. O.S. 850/2010
6. O.S. 1152/2007	27. O.S. 754/2011
7. O.S. 874/2008	28. O.S. 526/2012
8. O.S. 600/2015	29. O.S. 4/2015
9. O.S. 1108/2015	30. O.S. 136/2016
10. O.S. 1084/2016	31. FDP. 3/2016
11. O.S. 1086/2016	32. O.S. 630/2018
12. O.S. 1088/2016	33. EX. 4/2019
13. O.S. 1090/2016	34. O.S. 836/2019
14. O.S. 1106/2016	35. O.S. 858/2019
15. O.S. 32/2005	36. O.S. 860/2019
16. O.S. 1104/2008	37. O.S. 862/2019
17. O.S. 108/2009	38. O.S. 582/2012
18. O.S. 956/2010	39. O.S. 48/2015
19. O.S. 1344/2011	40. O.S. 1000/2019
20. O.S. 1346/2011	


I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

In the court of III Additional Civil Judge, Bengaluru Rural District, Bengaluru
Cause List of 26.11.2020

1st Session 11.00 am
Hearing

1. O.S.1477/2013
2. O.S.1365/2014
3. O.S.1547/2019
4. O.S.745/2020
5. O.S.1023/2011

6. O.S. 245/2012

7. O.S.563/2012

8. O.S. 659/2013

Arguments

9. O.S. 471/2007

10. O.S. 501/2009

11. O.S. 1179/2005

12. O.S. 777/2007

Evidence

13. O.S.1193/2012

14. O.S.95/2013

15. O.S.293/2013

16. O.S.1303/2013

17. O.S.1683/2013

18. O.S. 809/2014

19. O.S. 1315/2014

20. O.S. 141/2015

01. O.S. 1065/2018 - Orders
02. Ex. 15/2020 - Hg.

2nd session 2.45 PM
Hearing

1. O.S.1161/2013

2. O.S. 1661/2013

3. O.S. 315/2014

4. O.S.1249/2014 to 1257/2014

5. O.S. 285/2016

6. O.S. 297/2016

7. O.S.337/2017

8. O.S.697/2017

Arguments

9. O.S. 591/2011

10. O.S.273/2014

11. O.S. 515/2014

12. O.S. 839/2016

Evidence

13. O.S.495/2009

14. O.S. 315/2015

15. O.S. 363/2015

16. O.S. 1033/2015

17. O.S. 1079/2018

18. O.S. 1491/2018

19. O.S. 521/2019

20. O.S. 1145/2014

u/s
25/11/2020
III Additional Civil Judge,
Bengaluru Rural District
Bengaluru